

Central Administrative Tribunal, Principal Bench

Original Application No.2236 of 1999

New Delhi, this the day of 30th May, 2001

Hon'ble Mr.Kuldip Singh, Member(J)

1. Shri Swaraj Kumar S/o Shri Rohtas Singh,
2. Ms.Tasneem Kausar Rizvi D/o Mr. Kausar Ali Rizvi.

Substitute Asstt. Teachers, ATP
School, Northern Railway,
Ghaziabad. -Petitioners
(By Advocate Shri B.L.Madhok proxy counsel
of Shri B.S.Maine)

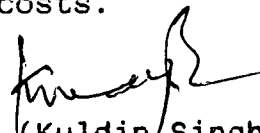
Versus

1. The General Manager Northern Railway,
Baroda House, New Delhi.
2. The Divisional Railway, Northern Railway,
State Entry Road, New Delhi. -Respondents
(By advocate: Shri R.P.Aggarwal)

O R D E R (Oral)

By Kuldip Singh, Member(J)

Learned counsel for the applicant seeks
permission to withdraw the O.A. The O.A. is
accordingly dismissed as withdrawn. No costs.


(Kuldip Singh)
Member (J)